

**Expenditure on Office and Residential Accommodation for Central Government Employees during Fifth Plan**

1670. PROF. NARAIN CHAND  
PARASHAR:

SHRI S. M. BANERJEE:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have decided to spend rupees one hundred crores in the Fifth Five Year Plan on providing office and residential accommodation for Central Government employees;

(b) if so, the allocation for the residential accommodation separately; and

(c) whether any annual target would be fixed for this purpose and whether the claims of all the regions would be accommodated?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) Final allocation for office and residential accommodation in the General Pool in the Fifth Five Year Plan has not yet been made. In the Draft Plan, a sum of Rs. 100 crores was suggested.

(b) and (c). Do not arise at this stage.

**Conference of Social Secretaries at New Delhi**

1671. SHRI V. MAYAVAN:

SHRI R. V. SWAMINATHAN:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Conference of Social Secretaries was held in New Delhi to discuss the programmes for the child welfare during the period of Fifth Five Year Plan;

(b) if so, the subjects discussed and the decisions arrived at; and

(c) how many State Governments attended the Conference?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) to (c). A Conference of Social Welfare Secretaries attended by 21 States and 3 Union Territories was held on 29th and 30th January, 1974. It discussed the following agenda:—

1. Approach in the Fifth Plan.
2. Integrated Child Development Programme.
3. Participation by Voluntary Organisations in the Fifth Plan.
4. The Future of Family and Child Welfare Projects.
5. Policy towards Social Defence Programme.
6. Employment of the Physically Handicapped.

2. Certain major points arising from the Conference are as follows:—

- (1) The Fifth Plan approach to Social Welfare and the strategy proposed therefor was endorsed.
- (2) The Integrated Child Development Services Programme was approved.
- (3) Increasing participation of Voluntary agencies in the implementation of Social Welfare Schemes and Programmes was highlighted.
- (4) A higher priority for social defence was recommended. It was also urged that social defence should be included in the Centrally sponsored Sector. Existing social defence legislations and their implementation should be reviewed for meeting emerging